Title: Moved the motion that Shri Surender Prasad Yadav (Jahanabad) and Prof. Ajit Kumar Mehta, Members of Lok Sabha suspended from the service of the House for the rest of the current session because of their unparliamentary behaviour on the floor of the House on Monday the 13th July, 1998, for the rest of the current session. Motion for consideration-withdrawn

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): I beg to move:

"That Shri Surender Prasad Yadav (Jahanabad) and Prof. Ajit Kumar Mehta, Members of this House be suspended from the service of the House for behaviour unbecoming of Members on the floor of the House on Monday, the 13th July, 1998, for the rest of the current Session."

MR. SPEAKER: Motion moved:

"That Shri Surender Prasad Yadav (Jahanabad) and Prof. Ajit Kumar Mehta, Members of this House be suspended from the service of the House for behaviour unbecoming of Members on the floor of the House on Monday, the 13th July, 1998, for the rest of the current Session."

... (Interruptions)

MR. SPEAKER: Mamataji, please resume your seat.

12.06 hrs

(At this stage, Kumari Mamata Banerjee and some other hon. Members

went back to their seats.)

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श्री लालू प्रसाद (मधेपुरा) : अध्यक्ष महोदय, पार्लियामैंट्री डेमौक्रेसी में ... (व्यवधान) संसदीय इतिहास में कल जो अशोभनीय घटना घटी।

... (व्यवधान)

आसन के प्रति हमारा आदर है, सम्मान है।

... (व्यवधान)

संसदीय इतिहास में माननीय अध्यक्ष जी का आसन

... (व्यवधान)

कल जो घटना घटी, उस घटना को हमने भी पसंद नहीं किया है।

... (व्यवधान)

हम इस घटना के प्रति खेद व्यक्त करते हैं, हम माफी मांगते हैं। हमारे माननीय सदस्यों के कारण कल जो घटना घटी, उसके लिए हम क्षमा मांगते हैं।

... (व्यवधान)

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श्री मुलायम सिंह यादव (सम्भल): जहां तक ससंदीय प्रकिया का सवाल है। ... (व्यवधान) माननीय लालू जी ने अभी जो बात कही, मैं उसका समर्थन करता हूं और हम यह स्वीकार करते हैं।

... (व्यवधान)

अध्यक्ष महोदय : ऐसा नहीं है।

... (व्यवधान)

श्री मुलायम सिंह यादव : हम यह स्वीकार करते हैं कि लोकतांत्रिक व्यवस्था में अध्यक्ष का पद सर्वोच्च है। हम किसी भी कीमत पर

... (व्यवधान)

कल जो घटनी घटी, उसको सपोर्ट देने के पक्ष में हम कभी भी नहीं रहे।

... (व्यवधान)

SHRI KHARABELA SWAIN (BALASORE): Sir, I have given a notice for the breach of privilege.

(Interruptions)*

MR. SPEAKER: Nothing but what is spoken by Shri Mulayam Singh Yadav will go on record.

श्री मुलायम सिंह यादव : कल आपके साथ और माननीय मंत्री जी के साथ जो कुछ हुआ, उसे हम अच्छा नहीं मानते हैं। हम आपको विश्वास दिलाते हैं कि हमारे माननीय सदस्य इस तरह की घटना की पुनरावृत्ति नहीं करेंगे और कल जो घटना हुई, उसका हमें खेद है। इसके लिए हम आपसे क्षमा चाहते हैं।

... (व्यवधान)

____ *Not Recorded.

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श्री शरद पवार (बारामती) : अध्यक्ष महोदय, कल जो कुछ हुआ।

... (व्यवधान)

कुछ माननीय सदस्यों ने आपके साथ और मंत्री जी के साथ जो व्यवहार किया, वह संसदीय लोकशाही के लिए, प्रजातंत्र के लिए बड़ी शर्मनाक बात थी। इसका कोई समर्थन नहीं करेगा। पिछले साल जब देश की स्वतंत्रता के ५० साल पूरे हुए और उसके लिए जो खास अधिवेशन हुआ, उसमें हम सबने एक रैज्योलूशन पारित किया था कि हम कहां तक सदन में जायेंगे, कहां कर अपना क्रोध या रोष रखेंगे, उसकी सीमा तय की गयी थी। कल का व्यवहार इस सीमा के बाहर था। हर राज्य के सदन में, इस सदन के बारे में हमेशा अलग तरह से सोचने की परिस्थिति रहती है। वहां जब कुछ समस्या आती है तो स्टेट में हमेशा यह बात कही जाती है कि लोक सभा में जब ऐसी परिस्थिति पैदा हुई तब क्या तय किया गया था, उसका आधार लेकर हम प्रदर्शन करेंगे। इसलिए यह सदन पूरे देश की, पार्लियामैंट्री डेमोक्रेसी की मार्गदर्शक संस्था है, सर्वोच्च संस्था है। इसकी गारिमा रखने के लिए हमें कोशिश करनी पड़ेगी और इसमें कुछ कमियां होंगी तो उसका प्रहार पूरी पार्लियामैंट्री डेमोक्रेसी पर होगा। इसलिए जो कुछ कल हुआ, उसका समर्थन किसी को भी नहीं करना चाहिए।

मुझे खुशी है कि श्री मुलायम सिंह और श्री लालू प्रसाद ने सदन के सामने अपने सदस्यों के वर्तन के बारे में अनकंडीशनल, अनक्वालीफाइड माफी मांगी और ऐसी परिस्थिति यहां दुबारा नहीं होगी, ऐसा विश्वास उन्होंने दिया। मुझे विश्वास है कि उनके सभी सदस्य, जो उन्होंने कहा, उस पर अमल करेंगे। मैं अपनी पार्टी की तरफ से सदन और आपको विश्वास दिलाना चाहता हूं कि आपकी प्रतिष्ठा और सदन की गरिमा रखने के लिए मेरा और मेरे सब साथियों का आपको हमेशा समर्थन रहेगा।

">SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker, Sir, I wish to humbly associate with what has come from you, from the Chair, deprecating the most unseemly incident that took place on the floor of the House.

Sir, the Leader of the Opposition has rightly reminded us about the decision we took by passing a unanimous resolution in the House about our conduct in this highest forum of our parliamentary democracy. It is a matter of

great sadness that even before the end of the 50th year of Independence celebrations - we are going to hold it on the 15th August, 1998 - such an incident took place. The only solace that I find today is that every section of the House is sincerely condemning that incident, which I also do, on behalf of myself and of my party. We consider this House as not only the highest forum of parliamentary democracy but this is the place where different views, different projections concerning the nation and concerning the parliamentary democracy are exchanged. We exchange each other's ideas and views so that the nation can come to a decision, maybe with a majority of the House. But, here we should not allow passions - whatever may be the nature of things that are being raised - to be raised to that extreme where we use our muscle power within the House.

Sir, I have no words really to express adequately my sadness and anguish at what had taken place inside the House. Let us not try to emulate unseemly incidents wherever it may have taken place. Some hon. Members have also referred to such incidents happening in some other places. Let us not emulate them. Let our House, at least, set the highest standard of parliamentary functioning so that others may get inspiration from this House.

Therefore, Sir, I humbly join in deprecating the incident, condemning the incident. Since unconditional apology has been expressed by the leaders of the respective groups, I may request you, and through you, Sir, the Minister for Parliamentary Affairs, not to proceed with that motion so that the situation may be normalised. Sir, I am sure the Members themselves also feel that what they had done yesterday was not proper. Nothing like this should happen in future in this House.

">SHRI INDRAJIT GUPTA (MIDNAPORE): Yesterday, I was really overcome with anguish and grief at what was happening here. I know that similar incidents had taken place in some of the State Legislatures. But, after all, this is the House of People; it is the Parliament of India; it is the supreme body which is expected to set standards in all respects for all people, for all parties throughout the country. So, I do not recall, in all my thirty and odd years in this House, any similar thing happening in the Lok Sabha.

Yes, proceedings have been held up. That is true. Sometimes, the proceedings have been held up for weeks together. We have been witness to those scenes of people obstructing the proceedings from going on. But what happened yesterday, I think, surpasses all past performances.

I am worried and troubled that if we do not take some salutary measures, this may be only the beginning -- I hope not. I hope, we are not putting our feet on a perilous slope which may lead us to a situation from which it would be very difficult to recover. After all, we have all come here for a certain purpose.

We have come here to debate, to discuss, to argue and to hear each other's arguments and then to decide democratically, if necessary, by majority. If we do not like this procedure then there is no need to come to this House. We can remain outside in the street and settle our disputes in the street. But we do not come here for that purpose.

I am very glad that the two hon. Leaders of the Samajwadi Party and Rashtriya Janata Dal have given their unconditional apologies. Well one leader of the Samajwadi Party has not spoken yet on this particular point, but I am given to understand that he shares the view of the Rashtriya Janata Dal Leader and is willing to express... (Interruptions)

SOME HON. MEMBERS: He has spoken.

SHRI INDRAJIT GUPTA : All right!

But I would have been happier also, if the Members who have been identified as having snatched the papers from the hand of the hon. Speaker and from the hand of the hon. Minister -- they are the Members of this House, after all, and it is all very well to ask their leaders to apologise on their behalf -- had also got up in this House and expressed their own regret... (Interruptions) One or two, I do not know. I was not able to identify, but I read today in the newspapers, two names.

My own suggestion, which I had made earlier this morning but which was not supported by anybody, was that some action should be taken against those Members... (Interruptions) What action is to be taken is for you to decide with the approval of the House. But some hon. Members, some party Leaders have felt that it is not good to take an extreme measure against anybody. This was before we came to know that there was going to be a collective apology. Before that I had made this proposal because I felt that if some measure or some step is not taken, it would amount to a sort of an indirect encouragement of this kind of unruly behaviour and it may lead to worse consequences later on. What will happen to the hon. Speaker, I do not know. Anybody can come and give the hon. Speaker a slap on his face and go away and no action will be taken... (Interruptions) I cannot tolerate this... (Interruptions)

Anyway, when the Leaders have felt that there is no need, just now, for any, what they think would be, extreme measure, so I have not pressed my suggestion. But I am happy that Shri Lalu Prasad and Shri Mulayam Singhji have apologised here unconditionally for what the followers did. I would request once again the followers to search their hearts and their consciences and if they so think fit, they may also add their own voice of apology and regret for what happened.

I hope that the whole House will take a serious lesson from what happened yesterday. Everybody here has condemned without reservation what took place yesterday. Therefore, Sir, I hope that there will be no repetition of this kind of thing again. I offer you not only our cooperation but also my sympathies for what happened yesterday because this is no way to uphold the dignity and the prestige of the Chair. We may not agree with the Chair always but the dignity and the prestige of the Chair is an integral part of our parliamentary democracy. Therefore, Sir, I am happy that nothing further took place; I hope, nothing further of that type will take place. ...(Interruptions)

मैं बैठ रहा हूं। आपको अच्छा नहीं लग रहा है, इसलिए कह रहे हैं बैठिए, बैठिए। हम को भी कल अच्छा नहीं लग रहा था।

I should conclude by saying one thing. Many friends asked me, what is the main difference that you find between the parliamentary proceedings now-a-days and what it was 20, 25 years ago. I can say only one thing. A spirit of intolerance has developed to such an extent that nobody is willing to hear what the other person has to say. ...(Interruptions)

SHRI SOMNATH CHATTERJEE : They want to dictate ...(Interruptions)

SHRI INDRAJIT GUPTA : After all, you are also free to dispute what the other man is saying. You can express your disagreement. You can express your own opinion. Nobody is preventing you. But if you want to prevent people from speaking, you do not want to listen to them and you do not want them to be heard, this kind of thing cannot be tolerated and it will be end of our whole parliamentary democracy.

The other day I was invited by the people from our Bureau of Parliamentary Studies and Training here; others were also invited to go and speak to the newly elected Members. I was told that I should speak to them on the decorum in the House. I politely refused and said: "I am not capable of doing it. I do not know what kind of lecture on decorum I can give. So, I should be pardoned for that."

That is all I have to say. I hope that this will draw a curtain on what has happened yesterday. We can now proceed further along with the path which we were supposed to tread on.

">SHRI I.K. GUJRAL (JALANDHAR): Mr. Speaker, Sir, last night was a very anguishing night for me. I received many number of telephone calls from people who are known to me and unknown to me, who had seen the scene on the Television and conveyed to me, `do I deserve to sit in such a House?' I do not know how to respond to them. My head hang in shame. In the half a century of our Republic, Sir, Parliament had never witnessed such an indecorum. I think, we have all brought indignity to ourselves and I think, it will take a long time to erase this impression from the public mind that we really are their representatives; not only representing their aspirations but also the dignified ethos of this nation.

We are a civilised nation. People have sent us here with a great deal of hopes. They do wish that we represent them but they also wish that we represent them with dignity and civility. What happened yesterday made me sorry, made me sad beyond doubt and beyond words. I had the opportunity of sitting in this House and in the other House for the best part of my life. I have never witnessed such a scene and I do now know what to say and whom to say. I do not know whether we all deserve this indignity or not.

I hope and pray that all of us, at least at this stage, irrespective of our party affiliations sit down, think for ourselves and promise the electorates once again that we will not let them down.

Thank you.

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कुमारी ममता बनर्जी (कलकत्ता दक्षिण) : अध्यक्ष महोदय, मैं आपकी आभारी हूं कि आपने मुझे बोलने का मौका दिया। कल हिस्टोरिक डे था, जिस दिन महिला बिल इंट्रोडक्शन होने की बात थी। इस बिल को पहले भी इंट्रोडयूस करने की बात हुई थी लेकिन तब यह सलैक्ट कमेटी में भेज दिया गया था। कल हमने सोचा था कि स्वर्ण जयंती वर्ष के समाप्त होने के पहले सारे देश में हमारी एक आवाज जाए, जिसमें हमारे देश की महिलाओं के लिए ३३ प्रतिशत रिजर्वेशन हो सके। ओबीसी और माइनोरिटी के आरक्षण की बात को हम लोगों ने भी कहा था, लेकिन कल हमने कहा था कि आप बिल इंट्रोडयूस होने दीजिए उसके बाद आप अपनी बात कह सकते हैं। उसमें हम भी अपना ओपिनियन देंगे। हम भी उसके फेवर में हैं लेकिन कल जो हाउस में हुआ है वह हमारे इतिहास में एक काला दिन माना जाएगा। महोदय, हम उसको कंडेम करते हैं, इसे कंडेम करना चाहिए। कल महिला बिल फाड़ कर, आपको हयुमिलिएट करके, महिलाओं की इज्जत के ऊपर जो टक्कर दी गई है, जिस तरह से उसे ठुकराया गया है, उससे हर महिला ही नहीं बल्कि देश की आम जनता भी दुखी है, इसको कंडेम करना चाहिए।

महोदय, लीडर्स ने अपोलोजाइस किया है, उसके लिए हम खुश हैं, लेकिन लीडर्स ने ही उनको उकसाया था कि आप इनसे पेपर छीन लीजिए।

... (व्यवधान)

महोदय, अपोलोजी मांगी है, यह ठीक किया। कल आपने महिला बिल को पेश नहीं होने दिया लेकिन आज यह बिजनेस में पहले नम्बर पर है। मैं पार्टी की एक छोटी लीडर हूं। इस बिल को पोस्टपोन करने के बारे में बात हुई थी लेकिन मुझे नहीं बुलाया गया। इसलिए हम चाहते हैं कि कल जो कुछ हुआ उसको कंपनसेट करने के लिए आज महिला बिल को इंट्रोडयूस करना चाहिए, इसके लिए हम आपको पूरा कोआपरेट करेंगे।

... (व्यवधान)

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श्री मधुकर सरपोतदार (मुम्बई उत्तर-पश्चिम): अध्यक्ष महोदय, कल मैं हाउस की सारी कार्यवाही देख रहा था। मैं हमेशा सोचता हूं कि हमें हाउस में डेकोरम एंड डिग्निटी मेनटेन करने की बहुत आवश्यकता है। मुझे कल सुबह ओरिएंटेशन क्लासेस में बुलाया गया और मैंने वहां भी नये माननीय सदस्यों को बोला था कि हाउस में डिस्टरबेंस नहीं होना चाहिए।

... (व्यवधान)

श्री मुलायम सिंह यादव : हम लोगों ने माफी मांग ली है।

... (व्यवधान)

अगर उसके बाद भी हमें हयुमिलिएट किया जाएगा तो फिर जो चाहे, कर लीजिए।

... (व्यवधान)

MR. SPEAKER: Shri Fatmi, please take your seat.

... (व्यवधान)

श्री मधुकर सरपोतदार : इस हाउस की इज्जत, हर व्यक्ति की इज्जत और हमारे देश की इज्जत रखने की आवश्यकता है। आप यदि महिला विधेयक का बिना किसी कारण से विरोध करना चाहते हैं,

after all, this is a democratic society.

आप उसका विरोध कर सकते हैं लेकिन उसके लिए यह कोई प्रोसिजर नहीं है।

That was the climax....(Interruptions)

श्री मोहम्मद अली अशरफ फातमी (दरभंगा): महोदय, हमें भी बोलने का मौका दीजिए। ... (व्यवधान)

SHRI MADHUKAR SIRPOTDAR : When the papers from your hands were snatched, the papers from the concerned Minister were snatched and thrown upon the benches it was more insulting also.... (Interruptions)

यह जो कुछ हो रहा था,

This was within the knowledge of both the leaders also.

ऐसा नहीं है कि वे लोग जानते नहीं थे। वे लोग उनको भड़का रहे थे और जस्टिफिकेशन दे रहे थे कि जो कुछ हो गया वह ठीक हो गया।

... (व्यवधान)

MR. SPEAKER: I am calling the leaders only. Please understand.

... (व्यवधान)

श्री मधुकर सरपोतदार : यदि यह डिबेट चलनी है तो जिस-जिस व्यक्ति ने ऐसा काम किया है वे माफी मांगें और उनके खिलाफ कुछ न कुछ कार्यवाही करनी होगी, नहीं तो उसका कुछ लाभ नहीं होगा।

... (व्यवधान)

They should always maintain discipline, decorum and prestige of this House. They should not behave irresponsibly as far as discipline is concerned. They should strictly adhere to the discipline. The moment the House compromises with the discipline, it will be a beginning of further deterioration in the performance and maintenance of discipline in this august House.

... (Interruptions)

MR. SPEAKER: Madam, please take your seat.

... (Interruptions)

श्री लालू प्रसाद : अध्यक्ष महोदय, माननीय मुलायम सिंह यादव और मैंने कल जो घटना घटी, माननीय मंत्री जी के साथ और आपके साथ मेरे दल के विधायकों को

कई माननीय सदस्यः विधायकों को नहीं सांसदों को

श्री लालू प्रसाद : आप लोगों ने पुनः कहा है।

... (व्यवधान)

इस घटना की कल ही हम लोगों ने निंदा की।

MR. SPEAKER: Shri Lalu Prasad, please conclude.

... (Interruptions)

श्री लालू प्रसाद : महोदय, टी.वी. और मीडिया के सामने जब सारा मुल्क देख रहा होगा, हम लोगों ने कल की घटना की कल ही निंदा की थी और संसदीय लोकतंत्र में आसन की गरिमा को अगर हम नहीं रखते हैं तो लोकतंत्र के साथ निश्चित रूप से हम

... (व्यवधान)

मजाक कर रहे हैं।

... (व्यवधान)

हम लोगों ने माफी मांगी। ... (व्यवधान)

महिलाएं छाती पीट-पीटकर कहती हैं हाय-हाय

... (व्यवधान)

हम लोगों का फिर कहना है कि अगर हमें सस्पैंड करना है तो कर दीजिए, हमारे पूरे सांसद हमारे साथ हैं ... (व्यवधान) आप सस्पैंड करिये

... (व्यवधान)

हमें सस्पैंड करिये।

... (व्यवधान)

एक माननीय सदस्यः स्पीकर साहब, यह क्या हो रहा है।

... (व्यवधान)

MR. SPEAKER: This is not good. Laluji, this is not good. Please take your seat. Hon. Members, please take your seat.

... (Interruptions)

श्री भजनलाल (करनाल) : अध्यक्ष महोदय,

... (व्यवधान)

माफी मांगने के बाद ... (व्यवधान) अपनी पार्टी की तरफ से वे बोले हैं

... (व्यवधान)

इसलिए मेहरबानी करके इस बात को खत्म करो जिससे आगे की कार्यवाही चल सके।

... (व्यवधान)

श्री मुलायम सिंह यादव : अध्यक्ष जी, आपने देखा होगा कि हमारे माननीय सदस्यों पर

... (व्यवधान)

हमने फिर भी माफी मांगी है। अगर निंदा बार-बार की जाएगी तो मुझे देखना पड़ेगा कि

... (व्यवधान)

जो एक्शन लेना हो लीजिए, चलाइये हाउस

PROF. SAIFUDDIN SOZ (BARAMULLA): I am a party leader. You have invited me to the Leaders' meeting. (Interruptions).

MR. SPEAKER: Prof. Soz, please take your seat.

... (Interruptions)

SHRI G.M. BANATWALLA (PONNANI): You have started the discussion. You are not giving us the opportunity to speak. Our points of view must come before the House. (Interruptions).

MR. SPEAKER: This is not a discussion. Please take your seat.

... (Interruptions)

SHRI G.M. BANATWALLA : You have started the discussion. You have always cooperated. Now, you are not allowing us. (Interruptions).

MR. SPEAKER: Please understand, I have only called the Leaders.

... (Interruptions)

PROF. SAIFUDDIN SOZ : I am a party leader. Please give me a chance to speak. (Interruptions).

MR. SPEAKER: Please take your seat.

... (Interruptions)

SHRI G.M. BANATWALLA : You have started the discussion. (Interruptions). Sir, the views of various sections of the House must be heard. All party leaders must be allowed to speak. We have to put forth our points of view...(Interruptions).

MR. SPEAKER: Shri Banatwalla, please take your seat.

... (Interruptions)

MR. SPEAKER: What is this? Please try to understand.

... (Interruptions)

श्री मुलायम सिंह यादव : अध्यक्ष महोदय, हमने माफी मांगी है।

... (व्यवधान)

सत्ताधारी दल में बैठे लोग हमें अपशब्द कह रहे हैं।

... (व्यवधान)

ऐसा होने पर हमें फांसी देंगे।

... (व्यवधान)

हमने माफी मांगी है। क्या यह महिला अपशब्द कहने के लिए है?

... (व्यवधान)

MR. SPEAKER: I am requesting you to please resume your seats.

... (Interruptions)

SHRI E. AHAMED (MANJERI): Sir, even the apology has not been accepted by the Members of the ruling party...(Interruptions). Unnconditional apology has been tendered and even that has not been accepted. This is too much, Sir...(Interruptions). When an unqualified apology has been tendered, even that has not been accepted. Is there any justification for that?

MR. SPEAKER: Shri Ahamed, please take your seat.

... (Interruptions)

SHRI E. AHAMED (MANJERI): Instead of accepting their apology, they are being criticised...(Interruptions)

SHRI G.M. BANATWALLA : This is most unparliamentary, Sir. After the apology has been tendered... (Interruptions).

MR. SPEAKER: Shri Banatwalla, please take your seat.

... (Interruptions)

SHRI G.M. BANATWALLA (PONNANI): Sir, how can you go on criticising them after apology has come?... (Interruptions). Sir, after the apology has been tendered, it is unparliamentary to go on criticising. You have already admonished the Members...(Interruptions).

MR. SPEAKER: Shri Banatwalla, you are a senior Member. Please take your seat. We are not discussing this subject.

SHRI BUTA SINGH (JALORE): Sir, I do not want to speak, I want to raise a point of order. Please give me some time, just half-a-minute. I want to bring to your kind notice the procedure that you have adopted... (Interruptions).

MR. SPEAKER: There is no point of order. Please take your seat.

... (Interruptions)

SHRI BUTA SINGH : Sir, I want to submit on the procedure that you have followed. I want to say a few words on the procedure...(Interruptions). Sir, I am going to help you. Kindly listen to me. I have a point of order... (Interruptions).

MR. SPEAKER: Shri Buta Singh, please take your seat.

... (Interruptions)

SHRI BUTA SINGH : Sir, I want to make a submission about the procedure that you have followed. You have given time to some of the party leaders. Kindly give time to all party leaders. Shri Banatwalla is a party leader, Prof. Saifuddin Soz is a party leader, Shri Ramdas Athawale is a party leader, Kumari Mayawati is a party leader. Give time to all party leaders and then you can ask the Prime minister to come to the House. This is not the way, Sir. You have chosen only a few parties. Give time to all party leaders...(Interruptions).

MR. SPEAKER: Shri Buta Singh, you are a senior Member. Please take your seat.

SHRI BUTA SINGH : This is a matter which concerns the whole House and the whole country. Therefore, give time to all party leaders. Do not give time to Independents like me but give time to party leaders...(Interruptions)

MR. SPEAKER: Nothing will go on record.

(Interruptions)*

MR. SPEAKER: Prof. Soz, please take your seat.

... (Interruptions)

MR. SPEAKER: No. Please understand.

... (Interruptions)

MR. SPEAKER: Both Laluji and Shri Mulayam Singh have regretted the incident. I am calling Leaders only. Please take your seat.

... (Interruptions)

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प्रधान मंत्री (श्री अटल बिहारी वाजपेयी): अध्यक्ष महोदय, कल सदन में जो कुछ हुआ, उससे हम सब लोगों का माथा शर्म से झुक गया। सदन में विरोध प्रकट किये जाते रहे हैं। लेकिन कल तो लक्ष्मण रेखा पार हो गई। लोकतंत्र में मतभेद स्वाभाविक हैं। मतभेदों को प्रकट करने का एक तरीका है। हम संसार का सबसे बड़ा लोकतंत्र होने का दावा करते हैं। कल जो कुछ हुआ, वह हमारे दावे को झुठलाता है। लोकतंत्र मर्यादाहीन नहीं हो सकता। फिर वह भीड़तंत्र में बदल जायेगा। अगर यह सदन, यह संसद शालीनता से व्यवहार नहीं करेगी, इसके सदस्य शालीनता से आचरण नहीं करेंगे तो प्रदेशों की विधानसभाओं में क्या होगा, क्या हो रहा है, इसकी कल्पना की जा सकती है। लोकतंत्र का अर्थ है बहुमत का शासन, बहुमत की बात मानना। जो अल्पमत में हैं, उन्हें अपनी बात कहने का अधिकार होना चाहिये लेकिन उन्हें यह स्वीकार भी करना चाहिये कि वे अल्पमत में हैं और भविष्य में जब वे बहुमत में आयेंगे तो फिर उनकी बात स्वीकार्य होगी। अब अगर अ ल्पमत यह फैसला कर ले कि वह बहुमत की चलने नहीं देगा, सदन को चलने नहीं देगा, थोड़ी देर के लिये प्रतिरोध-विरोध समझ में आ सकता है।

जैसा कामरेड इन्द्रजीत गुप्त ने कहा इस सदन का इतने दिनों तक लगातार बहिष्कार होता रहा लेकिन एक सीमा में रहे। कल तो सारी सीमायें टूट गईं। अब मैं उसमें विस्तार से नहीं जाना चाहता। मैं ४० साल से अधिक समय से संसद से जुड़ा हुआ हूं, ऐसा पीड़ादायक, ऐसा दुखदायी दृश्य कभी देखने को नहीं मिला। कल जो कुछ हुआ,

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*Not Recorded.

दो दलों के नेताओं - श्री मुलायम सिंह यादव और श्री लालू प्रसाद ने माफी मांगी है। वे कहते हैं कि उन्होंने सार्वजिनक रूप से भी माफी मांगी थी। सदन को उसे स्वीकार करना चाहिये। हम भी स्वीकार करते हैं। मैं अपने संसदीय कार्य मंत्री....

श्री जी.एम. बनातवाला : वे माफी भी मांगते हैं, क्रिटिसाईज़ भी करते हैं। यह अच्छी बात नहीं है। इसके लिये भी कुछ कहिये।

श्री अटल बिहारी वाजपेयी : मैं आपसे सहमत हूं।

अगर माफ़ी हृदय से है तो सबसे बड़ी सज़ा है। मैं संसदीय कार्य मंत्री से कहूंगा कि उन्होंने जो प्रस्ताव पेश किया है, वह उस पर ज़ोर न दें और सदन आगे कार्र वाई चलाए।

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">">MR. SPEAKER: Hon. Members, in response to my observations today on the conduct of some Members yesterday, particularly the conduct of hon. Members Shri Surendra Prasad Yadav (Jahanabad) and Prof. Ajit Kumar Mehta and in response to the motion moved today by the hon. Minister of Parliamentary Affairs, Shri Lalu Prasad and Shri Mulayam Singh Yadav have tendered unqualified apologies.

In view of this, I seek the leave of the House to ask the Minister of Parliamentary Affairs to withdraw his motion for the suspension of Shri Surendra Prasad Yadav (Jahanabad) and Prof. Ajit Kumar Mehta. Before the hon. Minister of Parliamentary Affairs rises on his feet, let me place on record my compliments to the Leaders in the House who have reaffirmed their commitment to help maintain the dignity of the Chair and the sovereignty of the House.

... (Interruptions)

SHRI G.M. BANATWALLA : But there were others who were not allowed to reiterate it.

PROF. SAIFUDDIN SOZ : We have not been heard at all.

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, in view of the unqualified and unconditional apologies tendered in the House, I seek leave of the House to withdraw the motion moved by me for the suspension of the two Members, Shri Surendra Prasad Yadav (Jahanabad) and Prof. Ajit Kumar Mehta.

MR. SPEAKER: Is it the pleasure of the House that the motion moved by Shri Madan Lal Khurana be withdrawn?

The motion was, by leave, withdrawn.

12.47 hrs.

PAPERS LAID ON THE TABLE

Notifications under Border Security Force Act, 1968

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, I beg to lay on the Table-

(Placed in Library. See No. LT 1939-1043/98)

Notifications under Essential Commidities Act, 1955

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA): Sir, I beg to lay on the Table-

(Placed in Library. See No. LT 1044-1050/98)

Apprentices (Amendment) Rules, 1998 etc.

श्रम मंत्री (डा. सत्यनारायण जटिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं : --

(Placed in Library, See No. LT 1051-1051A/98)

Notification Under Provide to Article 280 of the Constitution

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table-

(Placed in Library, See No. LT 1052/98)

Annual Report, Annual Accounts and Review on the working

of Central Wakf Council, New Delhi for the year 1995-96.

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I beg to lay on the Table-

(Placed in Library, See No. LT 1053-1055/98)

Annual Report and Review on the working of the

International Institute for Population Sciences

Mumbai for the year 1996-97 etc.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): Sir, I beg to lay on the Table-

(Placed in Library. See NO LT 1056/98)

Annual Report and Review on the working of the Indian

Petrochemicals Corporation Ltd., Vadodia for the year 1996-97 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): Sir, I beg to lay on the Table-

(Placed in Library. See No. LT 1057-1058/98)

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